

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-328

CP No. - 26/241/242/ND/2020

IN THE MATTER OF:

Ashok Kumar Agarwal

Vs

Integrated Electromech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242 IBC code 2016

Order delivered on 02.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner appeared and submitted that she has filed the amended copy but the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case for 20.03.2020

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**(K.K. VOHRA)
MEMBER (T)**

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**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**

(Rakhi)